

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHIB P. SHINDE) : (a) and (b) . The tripartite agreement signed between the Government of India, the Government of Norway and the United Nations in March, 1967 has expired on 31.4.72 in terms of Article V of the agreement. The Government of Norway has, however, indicated its willingness to extend programme aid to India's development programmes of Fisheries. Meanwhile, at the request of the Government of India, five Norwegian experts will continue to work at the project until 31st December, 1972. In order to regulate the status of these experts and any other expert personnel who may be deputed by the Norwegian Agency for international Development to India, an Agreement has been entered into between the Government of India and the Government of Norway extending the validity of Annexure III to the Agreement signed in March, 1967 till 31st December, 1972 or till the date of signing of the Agreement on Technical Cooperation between the two Governments, whichever is earlier

Institution for Sanskrit Studies in Kerala

2997. SHRI C. K. CHANDRAPPAN : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether Government have received a representation from Kerala seeking the assistance of the Centre and the University Grants Commission for setting up a Higher Institution for Sanskrit Studies and Research of the status of a University in Kerala;

(b) if so, the main features thereof, and

(c) the decision of the Centre thereon ?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN) : (a) to (c). No formal proposal has been

received in this regard from the Government of Kerala. The State Government has, however, sent copies of a Preliminary Report of the One-man Commission appointed by it to prepare a project report for establishing "A Higher Institution of Sanskrit studies and Research of the status of a University" in the State. The State Government has also requested that the Commission may be given necessary cooperation and help when it visited Delhi.

Kerala Ports Landing and Shipping Fees Bill

2998. SHRI M. M. JOSEPH : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether the Central Government have received from the State Government of Kerala a copy of the Kerala Ports Landing and Shipping Fees Bill in the matter of Common rules applicable to all intermediate and minor ports in the State; and

(b) if so, the main features thereof and the decisions taken by the Centre in the matter ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR) : (a) Yes.

(b) A copy of the Bill is laid on the Table of the House. [Placed in Library. See No LT-1777/72]. Approval to the Bill has been conveyed subject to deletion of clause 3 (1) (d) and amending clause 3 or making a separate clause specifying how the levies will be utilized. Certain other suggestions have also been conveyed for the consideration of the State Government.

Setting up of Technological University in Andhra Pradesh

2999. SHRI P. NARASIMHA REDDY : Will the Minister of

EDUCATION AND SOCIAL WELFARE
be pleased to state :

(a) whether the State Government of Andhra Pradesh has sought sanction and assistance for setting up Technological University,

(a) if so, the main features of the proposal, and

(c) the reaction of Government there to ?

**THE MINISTER OF EDUCATION,
SOCIAL WELFARE AND CULTURE
(PROF S NURUL HASAN)** (a) Yes Sir

(b) The proposed Technological University will incorporate all engineering colleges in the State as constituent units and give them academic autonomy to prescribe new curricula, evolve and develop new teaching methods and evaluation, establish closer liaison with industry bring about innovations and creativity in engineering education

(c) The University Grants Commission has been requested to examine the scheme and give its views

**Allocation for Small and Marginal
Farmers Development Schemes during
1971-72 (State-Wise)**

**300 SHRI P. NARASIMHA
REDDY** Will the Minister of
AGRICULTURE be pleased to state :

(a) the provision made State-wise during 1971-72 for the schemes benefiting Small Farmers and Marginal Farmers and the utilisation thereof, and

(b) steps contemplated to secure better implementation ?

**THE DEPUTY MINISTER IN THE
MINISTRY OF AGRICULTURE (SHRI**

JAGANNATH PAHADIA) (a) A statement is laid on the Table of the House [Placed in Library. See No LT—1778/72]

(b) The programmes are being reviewed from time to time and modifications made with reference to field experience and studies State Government and Union Territory Administrations who are closely associated with the implementation of the programmes have also been advised to provide requisite support A National Seminar has recently been held from 11th to 13th instant to review the progress and consider difficulties in implementation The recommendations of this Seminar are under consideration

**Utilization of Grant sanctioned for
House sites to Scheduled Castes
and Scheduled Tribes**

3001. SHRI P NARASIMHA REDDY
Will the Minister of **EDUCATION AND
SOCIAL WELFARE** be pleased to state

(a) the actual utilisation of total grant made available, State-wise during 1971-72 for the provision of house sites to scheduled Castes and Scheduled Tribes and the physical works achieved in each State, and

(b) what steps are contemplated to secure better utilisation ?

**THE MINISTER OF EDUCATION,
SOCIAL WELFARE AND CULTURE
(PROF S. NURUL HASAN)**

(a) and (b) Under the Backward Classes Sector, there is no separate scheme for house-sites A Statement showing the amount released under the Central Sector for the composite schemes of improvement in working and living conditions of those engaged in unclean professions including provisions of house-sites and the anticipa-